

# **DELHI LEGISLATIVE ASSEMBLY**

## **List of Business**

**Tuesday, 18<sup>th</sup> September, 2007/ 27 Bhadrapada 1929 (Saka)**

**2.00 PM**

- 1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2 **Special Mention (Rule 280):** The following Members to raise matters under Rule 280:-

- |                           |                               |
|---------------------------|-------------------------------|
| 1. Shri Ramesh Lamba      | 6. Shri A Dayanand Chandila A |
| 2. Shri Kulwant Rana      | 7. Shri Bheeshm Sharma        |
| 3. Shri Mohan Singh Bisht | 8. Shri Mange Ram Garg        |
| 4. Shri Vijay Jolly       | 9. Dr. Harshvardhan           |
| 5. Shri Shadi Ram         | 10. Dr. Bijender Singh        |

- 3 **Papers to be laid on the Table:**

**I. Smt. Sheila Dikshit, Chief Minister to lay the following Gazette Notifications & Annual Report:-**

1. Appointment of Shri S.K. Kain, IPS (Retd.) as whole-time Member of PGC.
2. Appointment of Shri I.A. Siddiqui as Part-Time Member in PGC.
3. Appointment of Smt. Nisha Samuel, as Part-Time Member in PGC.
4. Annual Report of Guru Gobind Singh Indraprastha Univeristy for the year 2004-05 both in English and Hindi.

**II. Shri Mangat Ram Singhal, Minister of Election to lay the following notifications/order:-**

1. Order dated 8th January 2007, regarding Election Commission of India.
2. Notification dated 6th January 2007, regarding Election Commission of India.
3. Notification dated 10th March 2007, regarding Election Commission of India.
4. Notification dated 15th May 2007, regarding Election Commission of India.
5. Notification dated 14th June 2007, regarding Election Commission of India.
6. Notification dated 14th June 2007, regarding Election Commission of India.
7. Notification dated 14th June 2007, regarding Election Commission of India

**III. Shri Raj Kumar Chauhan, Minister of Development & Revenue to lay the following Notifications: -**

1. No. F 2/12/Fin./E1/Part File/Vol-I(i)/3547 dated 18.7.2007.
2. No. F 2/12/Fin./E1/Part File/Vol-I(ii)/3548 dated 18.07.2007.

**IV. Shri Haroon Yusuf, Minister of Transport to lay the following Notifications:-**

1. No. F63/STA/DTC Cell/2007/64 dated 27.4.2007.

2. No. F 81/STA/DTC Cell/2006-07/238 dated 6.6.2007.

**Legislative Proposals**

**4. Consideration and passing of Bill:**

Dr. A.K.Walia, Minister of Finance to move that '**Indian Stamp (Delhi Amendment) Bill, 2007**' (**Bill No. 11 of 2007**)' introduced on 17<sup>th</sup> September 2007 be considered.

Also to move that the Bill be passed

**5 Short Duration Discussion:**

1. Dr. Harshvardhan
2. Shri O.P. Babber
3. Shri Mohan Singh Bisht

**"Situation arising out of acute water scarcity in the Capital and high level of pollution in the Yamuna river".**

**Delhi**  
**18<sup>th</sup> September, 2007**

**Siddharath Rao**  
**Secretary**